

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.214of 2017 in CP (IB) No.306/10/HDB/2017
NAME OF THE COMPANY	NSL Nagapatnam Power & Infratech Limited
NAME OF THE PETITIONER(S)	NSL Nagapatnam Power & Infratech Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARGSH KUMBE SANGOM	Advocate	9000666072	(ASS)
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3. Narendar Nork	Advocate	9849387366	20.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Name of the Counsel(s)	Designation		
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ORDER

Heard Mr.D.Narendar Naik along with Mr.Naresh Kumar Sangam, Learned Counsels for the Petitioner and None appeared for the Respondent.

The Petitioner is not filed relevant documents, post the matter on 18.01.2018.

Member (T)

Member (J)

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